

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 11th JULY, 2024, 02:30 P.M.

CP/1/GB/2023

**Present: 1. Hon'ble Member (Judicial), Deep Chandra Joshi
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

Name of the Company	Laxmi Narayan Sogani & 3 Others Vs Sogani Commercials Pvt. Ltd & 10 others.
Under Section	U/s 241-242 of Companies Act, 2013

For Petitioner (s) : Mr. S. Sancheti, Adv.

For Respondent (s) : Mr. Yash Agarwalla, CS.,R-4
Mr. Y. Dalmia, Adv, R-1 & R-3.
Ms. Madhuri Pandey, PCS
Mr. D. N. Chowdhury, RoC NER

ORDER

Both sides counsel present. Pleadings are complete.

List this matter for arguments and further consideration on **29.08.2024**.

Interim order passed on 28.01.2023 shall continue till further orders.

Sd/-
Satya Ranjan Prasad
Member (Technical)

Sd/-
Deep Chandra Joshi
Member (Judicial)